

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

C.P.C. 156 of 97

(O.A.1187 of 96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

BIMAL KR. DAS

-V E R S U S-

S.K. BHATNAGAR (C.P.W.D.)

For the applicant : Mr. R.K. De, counsel.

For the respondents : Mr. M.S. Banerjee, counsel.

Heard on 10.6.99

Order on 10.6.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for order today, Id. counsel Mr. De, appearing on behalf of the applicant submits that the applicant got all reliefs as per direction given by this Tribunal on 1.9.97 in O.A. 1187 of 96. Mr. Banerjee, Id. counsel, appearing on behalf of the alleged contemner is present. The C.P.C. is disposed of accordingly.

2. No costs.

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Member (A)

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Member (J)